

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 1061/17 & IA 1058/17 in DFR NO. 3234/17 (IA 1061/17- for delay in re-filing, IA 1058/17- for delay in filing)	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3234/2017 Dated 25/09/2017	21/11/2017	Eternity Legal for R-2	06/12/2017 C-II
2.	IA 1056/17 in DFR NO. 3497/17 (IA 1056/17- for waiver of court fee)	Delhi Bar Association Vs. Delhi Electricity Regulatory Commission & Anr.	3497/2017 Dated 16/10/2017	23/11/2017		06/12/2017 C-II

By Order
Sd/-
Registrar

Dated: 01/12/2017